### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 159 TO BE ANSWERED ON 21.06.2019

#### **Bannerghatta National Park**

#### 159. SHRI D.K. SURESH, M.P.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that the final Eco-Sensitive Zone (ESZ) notification of Bannerghatta National Park is pending for the last three years;
- (b) if so, the reasons therefor;
- (c) whether the Government is aware that all developmental activities including that of road infrastructure and industrial development is stalled in this area since the final notification has not yet been issued;
- (d) whether the pendency of final notification has invited the protest of the people as Information Technology/ Biotechnology Park areas are also a part of this zone; and
- (e) if so, the details thereof and the steps taken by the Government to resolve the said issue?

#### **ANSWER**

## MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) The Draft Notification for declaring Eco-Sensitive Zone (ESZ) around Bannerghatta National Park in the state of Karnataka was published on 15.06.2016. The proposal was considered in the ESZ Expert Committee meeting held on 28<sup>th</sup> February, 2017. The State Government representative proposed to reduce the ESZ area. Thereafter, additional comments were received from stakeholders which were forwarded to the state Government for its response. In absence of any response from the State, the validity of the draft Notification expired.
- (c) to (e) Based on the comments received from various stakeholders and considering the urgency of the ESZ Notification of the Banerghata National Park, the matter was expeditiously followed with the state. The State Government has submitted a fresh proposal for re-notification. The fresh draft Notification was re-published on 30.10.2018. The same was considered in the Meeting of the Expert Committee held on 28.02.2019. Eleven views/comments received from public/stake holders were sent to the state Government for their consideration and these comments were further considered by the Experts in the meeting. After detailed deliberation, the Expert Committee has recommended for finalization of the Notification.